

(c) On the Railways rent is not fixed separately for each quarter or quarters at one station. The total cost of all the quarters in a category is taken into account for arriving at the pooled assessed rent of the quarters in that category. The assessed rent so fixed is revised periodically to take into account the cost of new quarters built after the last revision was made. The present enhancement is the result of one such revision.

(d) No, Sir. As stated in (c) above, the revision is only the result of working out the assessed rent on a pooled basis. This system is considered to be fair and beneficial from an overall point of views both for the employees and the administration.

Insurance Scheme or Medical Facilities for Catering Vendors Working in Howrah and Burdwan Divisions

4598. SHRIMATI BIBHA GHOSHI :
DR. SARADISH ROY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no insurance scheme or medical facilities to the catering vendors working in Howrah and Burdwan Divisions, Eastern Railway ; and

(b) if so, the steps taken by Government to evolve such a scheme ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). No

Insurance Scheme exists for catering vendors in Howrah Division or in any other Division. There is no separate Railway Division at Burdwan which station is located in Howrah Division. Vendors working on commission basis in Departmental Catering including those working in Howrah Division are eligible for medical treatment free of cost in the outpatient departments of Railway Hospital/Dispensaries and Health units and also for free diet and free medical treatment as in-door patients in Railway Hospital/Dispensaries in connection with injuries sustained by them in accident cases. These facilities are allowed only to vendors and not to their families.

Issue of Licences for setting up Cigarette Units

4599. SHRI MUHAMMED SHERIFF :
Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any licences for the setting up of any cigarette units in the country have been issued recently ; and

(b) if so, the names of firms to whom issued and the places where these units will be located ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) Yes, Sir.

(b) A statement is attached.

Statement

No.	Name of Unit	Location	Capacity Approved (Million Pieces)
*1.	M/s. Universal Tobacco Co. Ltd.	Hyderabad	1800
*2.	M/s. Golden Tobacco Co. Ltd.	Baroda	4500
3.	Shri K. L. Narayana	Bangalore	4500
4.	M/s. National Tobacco Co. of India	-do-	4500
5.	Shri Krishan Mohan Goel.	Calcutta	4500
6.	Shri M. V. Rao, Madras	Hyderabad (A. P.)	4500
7.	East India Tobacco Co. (P) Ltd., Guntur.	Tamil Nadu	4500

*1 and 2 are industrial licences and the rest are letters of intent.